Evasion of Duty by M/s. Reliance Industries Limited

Written Answers

3919. SHRI MOHINDER SINGH LATHER: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that duty evasion and wrong declaration case worth Rs. 1.20 crore against M/s. Reliance Industries is pending before the Collector, Bombay; and
- (b) what is the present position of the case

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT' PANJA): (a) No, Sir.

(b) However, a show cause notice has been issued by the Deputy Collector, Bombay on 10-2-1987 alleging unauthorised importation of plant and machinery and alleged misdeclaration and underinvoicing of good involving evasion of duty of Rs. 119.64 crore. The matter is under adjudication.

भारतीय पुलिस लेश के अधिकारियों में ध्याप्त रोब

3920. श्री अजीत जोगी : क्या गह मंत्री यह बताने की कपा करेंगे कि:

- (क) क्या भारतीय पुलिस सेवा के दो वरिष्ठ अधिकारी (श्री भिडर तथा एक अन्य) मश्कार की गलत पदीन्नति नीति से नाराज होकर हाल ही में शंबी छुट्टी पर चले गए हैं ;
- (ख) यदि हों, तो क्या यह पदोस्नति निर्वारित मानरेडी तथा निष्यक्षता के स्वीहिति सिद्धांतों पर अ.ध.रित नहीं थी; और

(ग) भारतीय पुलिस सेवा के मधि-कारियों में इस प्रकार से बढ़ते हुए छ-संतोष को दूर करने के लिए सरकार द्वारा क्या कदम उठाए जा रहे हैं ?

to Questions

कानिक, लोक शिकायत भीर पेशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री पी. चित्रम्बरम्):

- (क) जो नहीं, श्रोमान ।
 - (ख) प्रश्न नहीं उठता ।
 - (ग) प्रज्न नहीं उठता।

Killing of Harijans in Jalianabad, Bihar

3921. SHRIMATI VEENA VERMA: SHRI KAPIL VERMA : SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: SHRIMATI SUDHA VIJAY JOSHI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether eleven Harijans were shot dead by a gang of another caste in mid-August in Jalianabad District of Bihar; if so, the details of the incident; and
- (b) whether Government have taken any steps to prevent repeated massacre of Harijans in Jahanabad and other areas of Bihar; if so the details thereof?

THE MINISTER OF STATE IN Mil MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY **HOME** AFFAIRS (SHRI CHIDAMBARAM): (a) and (b) 11 Harijans of Khagari Tola of village Damuha Police Station Kako, were killed on the night intweniny 11 12th August, 1988 by a notorious gang of criminals. Processes for attachment of moveable properties of the accused have been executed and the State Government